

Translation

Fertilizer Plants Lying closed in Uttar Pradesh

4462. SHRI SANTOSH GANGWAR :

Will the PRIME MINISTER be pleased to state :

(a) the number of fertilizer plants lying closed in Uttar Pradesh ;

(b) the details of these plants alongwith the reasons for their closure; and

(c) the time by which these plants are likely be revived ?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO) :

(a) to (c) One major fertilizer plant viz. the Gorakhpur fertilizer unit of the Fertilizer Corporation of India Limited (FCI) is lying closed since 10th June, 1990 due to an accident in the plant. FCI has been declared sick by the Board of Industrial and Financial Reconstruction (BIFR) and the matter stands referred to BIFR. Any action regarding Gorakhpur unit will depend on the outcome of the proceedings pending before the BIFR. No time frame can be given for its restart/revival at this stage.

As per the information available with the Government, 6 private units in the small/medicum sector producing single superphosphate were either closed or operating at low capacities during June, 1993 due to liquidity problems and poor sales. In their case, much would depend on consumption trends in the coming months. To improve off-take, Government has announced a concession of Rs. 340 per tonne of SSP on the sale of SSP to the farmers.

Land acquired for Ranchi Cantonment

4463. SHRI RAM TAHAL CHOU-DHARY :

Will the PRIME MINISTER be pleased to state :

(a) the area of the land acquired for the Ranchi Military Cantonment and the number of villages affected therefrom; and

(b) the number of displaced families to whom the compensation has since been provided in lieu of acquisition of their land for the said contonment and the number of families whom assistance is yet to be provided ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN)

(a) An area of 4,035.106 acres of land spread over 23 villages in Ranchi requisitioned during Second World War was acquired for the purpose of a Military Station over a period of time.

(b) The information is being collected and will be laid on the Table of the House.

[English]

Rehabilitation of Ex-servicemen in West Bengal

4464. SHRI CHITTA BASU :

Will the PRIME MINISTER be pleased to state :

(a) whether a large number of ex-servicemen in West Bengal have not been rehabilitated so far ;

(b) if so, the facts thereof ;

(c) the on-going schemes for their rehabilitation; and

(d) the progress of implementation thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN) : (a) and (b) As per available information, there were 14,917 ex-Servicemen on the live register of the Zila Sainik Boards in West Bengal as on 31st March 1993 awaiting employment.

(c) and (d) The various on-going schemes for the rehabilitation of ex-Servicemen in West Bengal, and the progress of implementation are given below :—

1. *Training* — Training courses are organised in various disciplines in the Government and private institutions to improve the employability of ex-servicemen so that they can seek jobs or take up self-employment. Resettlement

training is provided to ex-Servicemen under PEXSEM (Preparing Ex-Servicemen for Self-employment) scheme and Ex-Servicemen Resettlement Training Scheme. During 1991-92 and 1992-93 20 and 25 ex-Servicemen respectively of West Bengal have been trained.

2. *Employment* — Reservation of 10% and 20% in Central Government and 14.5% and 24.5% in Central Government Public Sector Undertakings and Nationalised Banks has been provided for ex-Servicemen in Group 'C' and 'D' posts respectively. 10% of posts of Assistant Commandants in Paramilitary Forces have also been reserved for them. In addition, the State Government of West Bengal have provided reservation of 5% and 10% in Gp. 'C' and Gp. 'D' posts respectively.

The number of ex-Servicemen provided employment in Central Government/State Government/PSUs/Local bodies etc. in West Bengal during 1991 and 1992 are 306 and 339 respectively.

3. *Self-employment* — All the self-employment schemes for ex-Servicemen are also in operation in the State of West Bengal, major among them being SEMFEX-I, II & III — to assist ex-Servicemen to set up small industrial projects; gainful farm and non-farm activities in rural areas cottage, Khadi and Village industries. For self-employment ventures, loan schemes with the commercial banks have also been formulated on soft terms. In addition, ex-Servicemen are also eligible for allotment of petroleum product agencies, allotment of Unit Trust of India agencies, transportation agencies for coal and petroleum products, price subsidy to ex-Servicemen for small-scale industrial units for products supplied to Defence establishments etc. A sum of Rs. 323.05 lakhs has been sanctioned to 366 ex-Servicemen for their self-employment.

Export of Poultry Products

4465. SHRI BHUPINDER SINGH HOODA:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any potentiality to tap the international market for export of poultry products;

(b) if so, the details thereof;

(c) the total quantity of such products exported and the foreign exchange earned therefrom during each of the last three years: country-wise.

(d) whether the Government have any plan to increase the export of poultry products during the Eighth Five Year Plan; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) and (b) Yes, Sir. Our export for poultry products is very negligible compared to the world trade. As such, there is a substantial scope to tap the international market for export of poultry products.

(c) Information on country-wise export of poultry products from India, for the last three years is given in the enclosed statement.

(d) and (e) Yes, Sir. To boost the export of poultry products thrust is being made on:

(i) Infrastructural development

(ii) Packaging development

(iii) Training and information dissemination

(iv) Promotion and publicity.